

Cause List for Mediation Centre

Date : 02/06/2025

Mediator : Ms. Anupam Dhingra, Advocate

Case No.:	576/25	Case Id:	2505M04597	Referring Judge :	Sh. Sahil Khurmi, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 PM	
BRIJ BHUSHAN SHARMA		Vs.	ARVIND SINGH		Total Days spent :	8	
Case No.:	1207/18	Case Id:	2505M04591	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	10:30:00 PM	
SMT PREM & ORS		Vs.	HIRA LAL & ANR		Total Days spent :	8	
Total :		2					

Mediator : Ms. Beena Sharma, Advocate

Case No.:	1534/24	Case Id:	2504M03612	Referring Judge :	Ms. Neha Pandey, DJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	11:00:00 AM	
LAXMAN DASS		Vs.	SANJAY CHETIWAL & ANR		Total Days spent :	33	
Case No.:	1537/23	Case Id:	2505M03881	Referring Judge :	Ms. Neha Pandey, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:30:00 PM	
UNION BANK OF INDIA		Vs.	NEELIMA LADIES GARMENTS & COSMETICS & ORS		Total Days spent :	26	
Case No.:	29814/16	Case Id:	2505M03980	Referring Judge :	Sh. Dev Chaudhary, DJS		
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC				Hearing Time :	1:00:00 PM	
LAJPAT RAI		Vs.	SHASHI BALA		Total Days spent :	26	
Case No.:	532/24	Case Id:	2504M03019	Referring Judge :	Sh. Abhay Choudhary, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
MOHD AAMIR & ANR		Vs.	MOHD MUJEEB & ANR		Total Days spent :	54	
Case No.:	5198/24	Case Id:	2505M04482	Referring Judge :	Sh. Anubhav Bijalwan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:30:00 PM	
DCB BANK LTD		Vs.	OM MEDICAL STORE		Total Days spent :	12	
Case No.:	9526/24	Case Id:	2505M04420	Referring Judge :	Ms. Shreya Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:30:00 PM	
DCB BANK LTD		Vs.	RAHUL				

Cause List for Mediation Centre

Date : 02/06/2025

Total Days spent : 12

Total : 6

Mediator : Ms. Geeta Vohra, Advocate

Case No.:	737/22	Case Id:	2505M04418	Referring Judge :	Ms. Manya, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:00:00 AM	
SHIVANI		Vs.	ROHIT			
					Total Days spent :	12

Case No.:	5719/18	Case Id:	2505M04485	Referring Judge :	Sh. Rajesh Malik, DHJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	11:00:00 AM	
M/S VIVA BOOKS PVT LTD		Vs.	ABDIN ENTERPRISES & COMPANY			
					Total Days spent :	12

Case No.:	120/25	Case Id:	2505M03867	Referring Judge :	Sh. Murari Prasad Singh, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	11:30:00 AM	
REKHA		Vs.	NEERAJ SINGH			
					Total Days spent :	26

Case No.:	103/22	Case Id:	2504M03595	Referring Judge :	Sh. Sachin Gupta, DHJS	
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	12:00:00 PM	
GULACHI DEVI		Vs.	RAM PHAL			
					Total Days spent :	33

Case No.:	2672/21	Case Id:	2504M03036	Referring Judge :	Ms. Pooja Suhag, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	1:00:00 PM	
HPL ELECTRIC & POWER LTD		Vs.	NEERAJ KUMAR NAGARIYA			
					Total Days spent :	54

Case No.:	65/25	Case Id:	2505M04740	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM	
IDFC FIRST BANK LTD		Vs.	RAJWATI DEVI			
					Total Days spent :	5

Case No.:	2341/19	Case Id:	2504M03356	Referring Judge :	Sh. Rishabh Tanwar, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM	
M/S JANA SMALL FINANCE BANK LTD		Vs.	SUNITA			
					Total Days spent :	40

Case No.:	676/22	Case Id:	2503M02065	Referring Judge :	Ms. Shivli Talwar, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:30:00 PM	
MONIKA		Vs.	ANUJ KUMAR & ORS			

Cause List for Mediation Centre

Date : 02/06/2025

Total Days spent : 82

Total : 8

Mediator : Ms. Kusum Lata Sharma, Advocate

Case No.:	161/25	Case Id:	2505M03971	Referring Judge :	Sh. Nikhil Chopra, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:30:00 PM	
HDFC BANK LTD		Vs.	JITENDER MISHRA			
					Total Days spent :	26

Case No.:	9666/23	Case Id:	2505M04689	Referring Judge :	Sh. Abhay Choudhary, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM	
DCB BANK LTD		Vs.	HUNNY NAGPAL			
					Total Days spent :	5

Case No.:	990/22	Case Id:	2504M03029	Referring Judge :	Ms. Monika Saroha, DJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	12:30:00 PM	
RAKESH KUMAR		Vs.	SATPAL			
					Total Days spent :	54

Case No.:	122/24	Case Id:	2502M01740	Referring Judge :	Sh. Hem Raj, DHJS	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:00:00 PM	
AKSHAT KAPOOR & ANR		Vs.	STATE OF NCT OF DELHI & ORS			
					Total Days spent :	96

Case No.:	8573/17	Case Id:	2505M04748	Referring Judge :	Ms. Shreya Singh, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM	
POOJA FINELEASE LTD		Vs.	JAI KUMAR			
					Total Days spent :	5

Case No.:	731/24	Case Id:	2504M02930	Referring Judge :	Sh. Arun Sukhija, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:30:00 PM	
RAGHAV SABHARWAL		Vs.	BHAVNA KUMAR			
					Total Days spent :	54

Case No.:	3398/19	Case Id:	2503M02187	Referring Judge :	Sh. Kapil Gupta, DJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION			Hearing Time :	2:30:00 PM	
SHAHIDA		Vs.	SIRAJUDDIN			
					Total Days spent :	75

Total : 7

Mediator : Ms. Mamta Rani, Advocate

Cause List for Mediation Centre

Date : 02/06/2025

Case No.:	524/24	Case Id:	2505M04400	Referring Judge :	Ms. Akansha Gautam, DJS	Hearing Time :	12:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
AVNEET KAUR		Vs.	GURPREET SINGH & ORS				
				Total Days spent :			12
Case No.:	303/24	Case Id:	2504M03587	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	12:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
SEEMA MIRZA		Vs.	IRFAN & ORS				
				Total Days spent :			33
Case No.:	3257/16	Case Id:	2504M03575	Referring Judge :	Sh. Umang Joshi, DJS	Hearing Time :	12:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
WEST SHASTRI NAGAR L BLOCK WELFARE		Vs.	DHARMVIR VASHISHT & ORS				
				Total Days spent :			33
Case No.:	1548/16	Case Id:	2504M03574	Referring Judge :	Sh. Umang Joshi, DJS	Hearing Time :	12:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
WEST SHASTRI NAGAR L BLOCK WELFARE		Vs.	SURENDER SHARMA & ANR				
				Total Days spent :			33
Case No.:	669/16	Case Id:	2504M03573	Referring Judge :	Sh. Umang Joshi, DJS	Hearing Time :	12:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
WEST SHASTRI NAGAR L BLOCK WELFARE		Vs.	DHARMVIR VASHISHT & ORS				
				Total Days spent :			33
Case No.:	00164028/24	Case Id:	2505M04746	Referring Judge :	Sh. Raj Kumar Tripathi, DJS	Hearing Time :	12:30:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.	MOHD ALAM				
				Total Days spent :			5
Case No.:	715/17	Case Id:	2505M04483	Referring Judge :	Sh. Anubhav Bijalwan, DJS	Hearing Time :	12:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
M/S TARA SALES CORPORATION		Vs.	M/S A V IMPEX				
				Total Days spent :			12
Case No.:	713/17	Case Id:	2505M04484	Referring Judge :	Sh. Anubhav Bijalwan, DJS	Hearing Time :	12:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
M/S TARA SALES CORPORATION		Vs.	M/S A V DESIGNS & EXHIBITIONS PVT LTD				
				Total Days spent :			12
Case No.:	1772/22	Case Id:	2505M04664	Referring Judge :	Ms. Neha Pandey, DJS	Hearing Time :	2:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
M/S DHANMUDRA NIDHI LTD		Vs.	BHUPINDER SINGH				
				Total Days spent :			5

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Date : 02/06/2025

Case No.:	9832/24	Case Id:	2504M03667	Referring Judge :	Sh. Anubhav Bijalwan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM
INDRA		Vs.	SAURABH GAMBHIR	Total Days spent :	33
Total :	10				

Mediator : Ms. Mohini, Advocate

Case No.:	1836/24	Case Id:	2505M04395	Referring Judge :	Ms. Neha Pandey, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:00:00 PM
MEGHA KHANDELWAL		Vs.	RAJENDRA KHANDELWAL	Total Days spent :	12

Case No.:	6974/24	Case Id:	2503M02436	Referring Judge :	Sh. Sachin Sood, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:00:00 PM
TARANJEET KAUR		Vs.	HARJEET SINGH BHATIA	Total Days spent :	68

Case No.:	643/19	Case Id:	2504M03583	Referring Judge :	Ms. Shreya Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
M/S ICICI BANK LTD		Vs.	RAM PRAKASH TIWARI	Total Days spent :	33

Case No.:	2180/24	Case Id:	2504M03358	Referring Judge :	Sh. Rishabh Tanwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
M/S DS TRADERS		Vs.	AMANDEEP SINGH NINDRA	Total Days spent :	40

Case No.:	100/24	Case Id:	2504M03334	Referring Judge :	Ms. Illa Rawat, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:30:00 PM
UNION OF INDIA		Vs.	M/S ENKAY ENTERPRISES	Total Days spent :	40

Case No.:	72/2025	Case Id:	2504M03669	Referring Judge :	Ms. Akansha Gautam, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	1:00:00 PM
MONIKA VERMA		Vs.	SHANKAR VERMA & ORS	Total Days spent :	33

Case No.:	691/23	Case Id:	2504M03348	Referring Judge :	Sh. Anil Chandhel, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM
GURMEET SINGH & ORS		Vs.	RUPA & ORS	Total Days spent :	40

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Date : 02/06/2025

Case No.:	3135/21	Case Id:	2504M03405	Referring Judge :	Ms. Manisha Bhau, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
M/S AGRICO ORGANICS LTD		Vs.	NILESH MAKADIA				
					Total Days spent :	40	
Case No.:	3056/23	Case Id:	2504M03600	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	2:00:00 PM	
KAVITA		Vs.	DUSHYANT MEHRA				
					Total Days spent :	33	
Case No.:	1947/23	Case Id:	2504M03031	Referring Judge :	Sh. Rishabh Tanwar, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:15:00 PM	
HDFC BANK LTD		Vs.	ANAS NOUSHAD				
					Total Days spent :	54	
Total :	10						

Mediator : Ms. Preeti Khattar, Advocate

Case No.:	10038/23	Case Id:	2505M04480	Referring Judge :	Ms. Aradhana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 PM	
DCB BANK LTD		Vs.	JAGJEET KAUR				
					Total Days spent :	12	
Case No.:	281/24	Case Id:	2505M03870	Referring Judge :	Sh. Harvinder Singh, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	12:00:00 PM	
DINESH KUAMR		Vs.	VIRENDER PAL & ORS				
					Total Days spent :	26	
Case No.:	282/24	Case Id:	2505M03871	Referring Judge :	Sh. Harvinder Singh, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	12:00:00 PM	
RAJINDER MEENA		Vs.	VIRENDER PAL & ORS				
					Total Days spent :	26	
Case No.:	655/25	Case Id:	2505M04738	Referring Judge :	Ms. Richa Sharma, DJS		
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	12:00:00 PM	
GURMEET KAUR		Vs.	PARKASH KAUR & ANR				
					Total Days spent :	5	
Case No.:	80/25	Case Id:	2505M04406	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:00:00 PM	
MANPREET KAUR		Vs.	KAMALDEEP SINGH & ORS				
					Total Days spent :	12	

Cause List for Mediation Centre

Date : 02/06/2025

Case No.:	948/18	Case Id:	2505M04477	Referring Judge :	Ms. Sana Khan, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM		
RAJENDER KUMAR G MEHTA		Vs.		M/S KAARU COLLECTIONS PVT LTD		Total Days spent :	12
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Case No.:	1244/24	Case Id:	2505M04662	Referring Judge :	Sh. Naresh Kumar Laka, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 PM		
LAKHI RAM		Vs.		THE PRINCIPAL QUEEN MARRY SCHOOL		Total Days spent :	5
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Case No.:	323/22	Case Id:	2505M04402	Referring Judge :	Sh. Bharat Aggarwal, DJS		
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	2:00:00 PM		
VARSHA BANSAL		Vs.		SHANTI SWAROOP NARULA & ANR		Total Days spent :	12
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Case No.:	145/23	Case Id:	2505M04666	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	2:00:00 PM		
SHEETAL VERMA		Vs.		NITIN VERMA & ORS		Total Days spent :	5
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Case No.:	3419/20	Case Id:	2504M03605	Referring Judge :	Sh. Rishabh Tanwar, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
SHRIRAM CITY UNION FINANCE LTD		Vs.		TAYYAB HUSSAIN		Total Days spent :	33
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Case No.:	737/24	Case Id:	2505M04745	Referring Judge :	Sh. Anubhav Bijalwan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
SHRIRAM FINANCE LTD		Vs.		NARESH KUMAR		Total Days spent :	5
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Case No.:	1636/18	Case Id:	2505M04490	Referring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	3:00:00 PM		
MANOJ KUMAR		Vs.		PUSHPA SRIVASTAVA		Total Days spent :	12
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Case No.:	84/25	Case Id:	2505M04413	Referring Judge :	Sh. Anil Chandhel, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	3:00:00 PM		
SAREEF		Vs.		ORIENTAL INSURANCE LTD COMPANY		Total Days spent :	12
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Total :		13					

Cause List for Mediation Centre

Date : 02/06/2025

Case No.:	316/19	Case Id:	2505M03895	Referring Judge :	Sh. Satish Kumar, DHJS		
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	11:00:00 AM		
YUGAL RAWAL & ANR		Vs.		PAWAN AGGARWAL		Total Days spent :	26
Case No.:	100/24	Case Id:	2505M04396	Referring Judge :	Ms. Akansha Gautam, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM		
TARANJEET KAUR		Vs.		MANJEET SINGH & ORS		Total Days spent :	12
Case No.:	1080/24	Case Id:	2505M03979	Referring Judge :	Sh. Anubhav Bijalwan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM		
SUNIL KASANA		Vs.		KRISHAN PATEL		Total Days spent :	26
Case No.:	337/22	Case Id:	2504M03614	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM		
DIVYA JASWAL		Vs.		SIDHARTH VERMA & ORS		Total Days spent :	33
Case No.:	2897/23	Case Id:	2503M02118	Referring Judge :	Sh. Ankit Solanki, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
M/S SHREE KANAHA ENTERPRISES		Vs.		M/S ANNPOORNA INDUSTRIES		Total Days spent :	82
Case No.:	6483/23	Case Id:	2504M03584	Referring Judge :	Sh. Pranjal Gangwar, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
LEENA		Vs.		KARTAVYA MARWAH		Total Days spent :	33
Case No.:	2876/23	Case Id:	2502M01338	Referring Judge :	Sh. Abhay Choudhary, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK LTD		Vs.		RAM LALIN RAI		Total Days spent :	110
Case No.:	89/17	Case Id:	2504M03606	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	2:00:00 PM		
NIKHIL SURYAVANSHI		Vs.		DEEPA SURYAVANSHI		Total Days spent :	33
Case No.:	2458/24	Case Id:	2505M04411	Referring Judge :	Sh. Umang Joshi, DJS		
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM		
TPDDL		Vs.		YASH PAL SHARMA		Total Days spent :	12

Cause List for Mediation Centre

Date : 02/06/2025

Total : 9

Mediator : Ms. Shelly Rohtagi, Advocate

Case No.: 406/22	Case Id: 2505M03894	Referring Judge : Sh. Gaurav Goyal, DJS	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS		Hearing Time : 12:00:00 PM	
STATE	Vs. AMAN GUPTA		
		Total Days spent :	26

Case No.: 1520/24	Case Id: 2411M09725	Referring Judge : DLSA Central, DLSA (Central)	
Case Type : COMMERCIAL : COMMERCIAL		Hearing Time : 12:00:00 PM	
MS SUPER CASSETTE INDUSTRIES PVT LTD	Vs. M/S ACT LTD		
		Total Days spent :	194

Case No.: 678/24	Case Id: 2505M03863	Referring Judge : Sh. Naresh Kumar Malhotra, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 12:30:00 PM	
ASHA SINGH	Vs. KAWAL PREET KAUR		
		Total Days spent :	26

Case No.: 325/19	Case Id: 2505M04743	Referring Judge : Ms. Sukriti Singh, DJS	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS		Hearing Time : 12:30:00 PM	
STATE	Vs. AMAN		
		Total Days spent :	5

Case No.: 4/25	Case Id: 2505M04672	Referring Judge : Sh. Sanjay Jindal, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 12:30:00 PM	
HARJEET SINGH	Vs. SHRI RAM TRANSPORT FINANCE CO LTD		
		Total Days spent :	5

Case No.: 537/17	Case Id: 2505M04660	Referring Judge : Ms. Deepika Goyal Shokeen, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 2:00:00 PM	
JAIBUN NISHA	Vs. HASMUDDIN & ORS		
		Total Days spent :	5

Case No.: 98234/16	Case Id: 2504M03592	Referring Judge : Sh. Kapil Gupta, DJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 2:00:00 PM	
SAVITRI DEVI & ORS	Vs. YOGESH NANGOLIA & ANR		
		Total Days spent :	33

Case No.: 5241/22	Case Id: 2505M03886	Referring Judge : Sh. Pranjal Gangwar, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
DCB BANK LTD	Vs. SAHILA		
		Total Days spent :	26

Cause List for Mediation Centre

Date : 02/06/2025

Case No.:	6347/19	Case Id:	2505M03898	Referring Judge :	Ms. Pooja Yadav, DJS	Hearing Time :	2:30:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
ANJU KAPUR		Vs.		SANJEEV KAPUR & ORS		Total Days spent :	26
Total : 9							

Mediator : Not Assigned, NIL

Case No.:	1180/23	Case Id:	2505M04559	Referring Judge :	Sh. Rishabh Tanwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
RAJAT INSULATORS		Vs.		M/S NIPUN APPLIANCES PVT LTD & ORS		Total Days spent :	9

Case No.:	9121/22	Case Id:	2505M04613	Referring Judge :	Ms. Meena Chauhan, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
DEEPAK TALWAR		Vs.		PARVINDER SINGH		Total Days spent :	9

Case No.:	1182/23	Case Id:	2505M04561	Referring Judge :	Sh. Rishabh Tanwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
RAJAT INSULATORS		Vs.		M/S NIPUN APPLIANCES PVT LTD & ORS		Total Days spent :	9

Case No.:	1181/23	Case Id:	2505M04560	Referring Judge :	Sh. Rishabh Tanwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
RAJAT INSULATORS		Vs.		M/S NIPUN APPLIANCES PVT LTD & ORS		Total Days spent :	9

Case No.:	1179/23	Case Id:	2505M04558	Referring Judge :	Sh. Rishabh Tanwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
RAJAT INSULATORS		Vs.		M/S NIPUN APPLIANCES PVT LTD & ORS		Total Days spent :	9

Case No.:	1178/23	Case Id:	2505M04557	Referring Judge :	Sh. Rishabh Tanwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
RAJAT INSULATORS		Vs.		M/S NIPUN APPLIANCES PVT LTD & ORS		Total Days spent :	9

Case No.:	1185/23	Case Id:	2505M04564	Referring Judge :	Sh. Rishabh Tanwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
RAJAT INSULATORS		Vs.		M/S NIPUN APPLIANCES PVT LTD & ORS		Total Days spent :	9

Cause List for Mediation Centre

Date : 02/06/2025

Case No.: 1184/23	Case Id: 2505M04563	Referring Judge : Sh. Rishabh Tanwar, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
RAJAT INSULATORS	Vs. M/S NIPUN APPLIANCES PVT LTD & ORS		
		Total Days spent :	9

Case No.: 1183/23	Case Id: 2505M04562	Referring Judge : Sh. Rishabh Tanwar, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
RAJAT INSULATORS	Vs. M/S NIPUN APPLIANCES PVT LTD & ORS		
		Total Days spent :	9

Case No.: 1202/24	Case Id: 2505M04832	Referring Judge : Sh. Gorakh Nath Pandey, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:00:00 PM	
HERO INVESTCORP PVT LTD	Vs. ASHOK KUMAR		
		Total Days spent :	3

Total : 10

Mediator : Sh. Ajay Kumar, Advocate

Case No.: 4562/22	Case Id: 2505M04751	Referring Judge : Ms. Meena Chauhan, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:00:00 PM	
DCB BANK LTD	Vs. MANISH KUMAR		
		Total Days spent :	5

Case No.: 192/24	Case Id: 2504M03322	Referring Judge : Ms. Upasana Satija, DJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 12:30:00 PM	
M/S INDIA MASALA CO	Vs. M/S SNOW VIEW CAFE PVT LTD & ORS		
		Total Days spent :	40

Case No.: 160/19	Case Id: 2504M03347	Referring Judge : Ms. Vandana, DHJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND		Hearing Time : 2:00:00 PM	
LALITA KUMARI RAKYAN & ANR	Vs. MAHENDER SINGH & ORS		
		Total Days spent :	40

Case No.: 12/24	Case Id: 2505M04683	Referring Judge : Ms. Shaina Goyal, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 2:00:00 PM	
SMILY BUTTAN	Vs. PUNEET BUTTAN & ORS		
		Total Days spent :	5

Case No.: 11166/16	Case Id: 2505M03883	Referring Judge : Sh. Satish Kumar, DHJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 2:00:00 PM	
SATISH GARG & ANR	Vs. SANJAY GOEL & ORS		
		Total Days spent :	26

Cause List for Mediation Centre

Date : 02/06/2025

Case No.:	8949/22	Case Id:	2505M03982	Referring Judge :	Ms. Meena Chauhan, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
SHRIRAM CITY UNION FINANCE LTD			Vs.	ASH NARAYAN		
					Total Days spent :	26
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Total :	6					

Mediator : Sh. Durga Pd., Advocate

Case No.:	426/23	Case Id:	2505M03869	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	11:30:00 AM
REMEIDIUM ENTERPRISES PVT LTD		Vs.	MAHAL PRINTERS & ORS		Total Days spent :	26
Case No.:	2744/22	Case Id:	2503M02437	Referring Judge :	Sh. Deepak Garg, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	12:00:00 PM
SIMBA TOY INDIA PVT LTD		Vs.	NIPPON TOYS INDUSTRIES & ORS		Total Days spent :	68
Case No.:	528/24	Case Id:	2503M02424	Referring Judge :	Sh. Kautuk, DJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:30:00 PM
OM LOGISTICS LTD		Vs.	SWG INDUSTRIES LTD		Total Days spent :	68
Case No.:	55/20	Case Id:	2505M04410	Referring Judge :	Ms. Shruti Sharma-II, DJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	11:30:00 PM
NARINDER KAUR		Vs.	ANDEEP SINGH @ SHUNTY		Total Days spent :	12
Total :	4					

Mediator : Sh. Gorakh Nath Pandey, DHJS

Case No.:	544/24	Case Id:	2504M02920	Referring Judge :	Sh. Neeraj Sharma, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	11:30:00 AM
MOHD ADIL		Vs.	MOHD MOHSEEN & ORS		Total Days spent :	54
Case No.:	349/20	Case Id:	2504M03350	Referring Judge :	Sh. Sidhant Krishan Singh, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	11:30:00 AM
MUKUL KUMAR TULI		Vs.	SONU CREATIONS		Total Days spent :	40
Case No.:	373/20	Case Id:	2504M03351	Referring Judge :	Sh. Sidhant Krishan Singh, DJS	

Cause List for Mediation Centre

Date : 02/06/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	11:30:00 AM
MUKUL KUMAR TULI	Vs. RAJEEV GROVER	Total Days spent :	40
Case No.:	6086/24	Case Id:	2505M04686
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Shubham Gupta, DJS
JYOTI TIMBER	Vs. M/S DREAM HOME DECOR HUB PVT LTD	Hearing Time :	12:00:00 PM
		Total Days spent :	5
Case No.:	6085/24	Case Id:	2505M04685
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Shubham Gupta, DJS
JYOTI TIMBER	Vs. M/S DREAM HOME DECOR HUB PVT LTD	Hearing Time :	12:00:00 PM
		Total Days spent :	5
Case No.:	6087/24	Case Id:	2505M04687
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Shubham Gupta, DJS
JYOTI TMBER	Vs. M/S DREAM HOME DECOR HUB PVT LTD	Hearing Time :	12:00:00 PM
		Total Days spent :	5
Case No.:	6088/24	Case Id:	2505M04688
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Shubham Gupta, DJS
JYOTI TIMBERS	Vs. M/S DREAM HOME DECOR HUB PVT LTD	Hearing Time :	12:00:00 PM
		Total Days spent :	5
Total :	7		

Mediator : Sh. Mukesh Kumar Sharma, Advocate

Case No.:	312/17	Case Id:	2504M03325	Referring Judge :	Sh. Shashank Nandan Bhatt, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:00:00 PM
STATE	Vs. SUMIT MALIK			Total Days spent :	40
Case No.:	410/24	Case Id:	2505M04750	Referring Judge :	Sh. Rajesh Malik, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	12:00:00 PM
PRAVEEN KUMAR & ANR	Vs. RAJ KUMAR ATAL			Total Days spent :	5
Case No.:	1176/22	Case Id:	2504M02924	Referring Judge :	Ms. Vandana, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:00:00 PM
PROMILA CHHABRA	Vs. M/S VOLKSWAGEN FINANCE PVT LTD			Total Days spent :	54
Case No.:	611/24	Case Id:	2505M04409	Referring Judge :	Sh. Ajay Gupta, DHJS

Cause List for Mediation Centre

Date : 02/06/2025

Case Type :		COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time :	12:15:00 PM
M/S WOODVER COATINGS PVT LTD		Vs.	NIKHIL JAIN	Total Days spent :	12
Case No.:	80116/16	Case Id:	2504M02926	Referring Judge :	Ms. Arjinder Kaur, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	12:30:00 PM
MOHD AKRAM		Vs.	MOHD ASLAM	Total Days spent :	54
Case No.:	1707/24	Case Id:	2504M02938	Referring Judge :	Sh. Kautuk, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION			Hearing Time :	12:30:00 PM
URMILA		Vs.	GAURI SHANKAR & ORS	Total Days spent :	54
Case No.:	6253/23	Case Id:	2505M04663	Referring Judge :	Ms. Nitika, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
SIRI IN FINLEASE PVT LTD		Vs.	NOOR JAHAN	Total Days spent :	5
Case No.:	8989/17	Case Id:	2505M04481	Referring Judge :	Sh. Anubhav Bijalwan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
KAMLA JOSHI		Vs.	AKASH DEEP SARWAN	Total Days spent :	12
Case No.:	6508/22	Case Id:	2504M03581	Referring Judge :	Ms. Nitika, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:45:00 PM
THE BESTWAY COOP URBAN TC SOCIETY LTD		Vs.	MOHINI SHARMA	Total Days spent :	33
Case No.:	7/24	Case Id:	2504M02912	Referring Judge :	Sh. Sanjay Garg, DHJS
Case Type :	RENT ACT : RENT OTHERS			Hearing Time :	2:00:00 PM
RAM NIWAS GUPTA		Vs.	SURESH BANSAL	Total Days spent :	54
Case No.:	158/23	Case Id:	2505M04404	Referring Judge :	Ms. Shaina Goyal, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
CHANPREET KAUR		Vs.	JASWINDER SINGH & ORS	Total Days spent :	12
Case No.:	1862/24	Case Id:	2505M03874	Referring Judge :	Sh. Sahil Gupta, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	2:00:00 PM
RAMDHAN		Vs.	DHARAMBIR	Total Days spent :	26
Total :					

Cause List for Mediation Centre

Date : 02/06/2025

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Mediator : Sh. R.K. Manchanda, Advocate

Case No.: 410/22 **Case Id:** 2505M03961 **Referring Judge :** Ms. Aditi Chaudhary, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 11:00:00 AM
MANPREET KAUR **Vs.** **PRITAM SINGH**
Total Days spent : 26

Case No.: 155/25 **Case Id:** 2505M04476 **Referring Judge :** Sh. Manoj Kr. Nagpal, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 11:00:00 AM
SHREE SAAWARIYA SALES **Vs.** **PARESH DILIP TULSANI**
Total Days spent : 12

Case No.: 16816/18 **Case Id:** 2504M02950 **Referring Judge :** Ms. Shaina Goyal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:00:00 PM
NEHA CHOUDHARY **Vs.** **AMIT KUMAR & ORS**
Total Days spent : 54

Case No.: 4864/24 **Case Id:** 2504M03407 **Referring Judge :** Sh. Abhay Choudhary, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
SHRIRAM FINANCE LTD **Vs.** **SHAKTI DAGAR**
Total Days spent : 40

Case No.: 2553/24 **Case Id:** 2505M04669 **Referring Judge :** Sh. Shubham Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
M/S SONA MACHIANERY LTD **Vs.** **NAVIN KUMAR**
Total Days spent : 5

Case No.: 164/19 **Case Id:** 2504M03022 **Referring Judge :** Sh. Anubhav Bijalwan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM
ANIL AGGARWAL **Vs.** **M/S ARISU PACKAGING PVT LTD & ANR**
Total Days spent : 54

Case No.: 20/22 **Case Id:** 2504M03578 **Referring Judge :** Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS **Hearing Time :** 2:00:00 PM
SUDHA **Vs.** **ARUN RAJPUT @ SANTOSH**
Total Days spent : 33

Case No.: 3463/24 **Case Id:** 2503M02049 **Referring Judge :** Sh. Abhay Choudhary, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
DCB BANK LTD **Vs.** **ASHOK KUMAR**
Total Days spent : 82

Cause List for Mediation Centre

Date : 02/06/2025

Case No.:	710/24	Case Id:	2505M04408	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Vs.	VIKRAM PHOUR & ORS	Total Days spent :	12
RITU PHOUR							
Case No.:	92/23	Case Id:	2505M03893	Referring Judge :	Ms. Shivli Talwar, DJS	Hearing Time :	2:30:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Vs.	MOHD ISMAIL & ORS	Total Days spent :	26
RUBY							
Case No.:	935/23	Case Id:	2504M03391	Referring Judge :	Ms. Helly Fur Kaur, DJS	Hearing Time :	2:30:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Vs.	ANKIT KALRA & ORS	Total Days spent :	40
ANSHI MALIK							
Case No.:	1244/21	Case Id:	2505M04678	Referring Judge :	Ms. Charu Aggarwal, DHJS	Hearing Time :	11:30:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Vs.	SUKHMANI KAUR	Total Days spent :	5
AMAN DEEP SINGH							
Total :	12						

Mediator : Sh. Rajesh Kumar Goel, DHJS

Case No.:	1370/20	Case Id:	2505M04320	Referring Judge :	Sh. Rishabh Tanwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
RAJESH UPPAL				Vs.	SURENDER SINGH CHAUTANI		
Total Days spent :							15
Case No.:	1444/20	Case Id:	2505M04319	Referring Judge :	Sh. Rishabh Tanwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
MONIKA UPPAL				Vs.	SURENDER SINGH CHAUTANI		
Total Days spent :							15
Case No.:	1443/20	Case Id:	2505M04321	Referring Judge :	Sh. Rishabh Tanwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
KARAN UPPAL				Vs.	SURENDER SINGH CHAUTANI		
Total Days spent :							15
Total : 3							

Mediator : Sh. Rajeshwar Tyagi, Advocate

Case No.:	763/22	Case Id:	2505M03884	Referring Judge :	Ms. Pooja Suhag, DJS
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Cause List for Mediation Centre

Date : 02/06/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	11:00:00 AM
M/S LORD KRISHNA FINANCIAL SERVICES LTD	Vs. CHAKRAPAL	Total Days spent :	26
Case No.: 9581/16	Case Id: 2505M03909	Referring Judge :	Sh. Vinay Singhal, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	11:00:00 AM
KARTAR SINGH	Vs. RAJENDER KUMAR & ORS	Total Days spent :	26
Case No.: 1241/23	Case Id: 2505M03969	Referring Judge :	Ms. Aditi Chaudhary, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Hearing Time :	11:00:00 AM
MANEESH KALIA	Vs. SHITU VERMA	Total Days spent :	26
Case No.: 181/24	Case Id: 2505M04403	Referring Judge :	Ms. Pooja Yadav, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	11:30:00 AM
SHABANA	Vs. SAJJAD HUSSAIN & ORS	Total Days spent :	12
Case No.: 137/24	Case Id: 2504M03355	Referring Judge :	Sh. Sachin Gupta, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES	Hearing Time :	12:00:00 PM
NATIONAL INSURANCE CO LTD	Vs. RAKESH & ORS	Total Days spent :	40
Case No.: 610677/16	Case Id: 2504M03346	Referring Judge :	Ms. Shagun Sharma, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	12:30:00 PM
LAXMAN DASS	Vs. DALIP SINGH & ORS	Total Days spent :	40
Case No.: 946/20	Case Id: 2504M03338	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:30:00 PM
M/S PHARMCHEM	Vs. ARJUN ARORA	Total Days spent :	40
Case No.: 2114/22	Case Id: 2504M03394	Referring Judge :	Ms. Pooja Suhag, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
HOSHIYAR SINGH SURESH CHANDRA SAREES PVT	Vs. M/S SHUBHANGI SAREES COLLECTION	Total Days spent :	40
Case No.: 4915/22	Case Id: 2503M02166	Referring Judge :	Ms. Nitika, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
M/S SHIVAY INTERNATIONAL	Vs. M/S SHRI SAI TRADERS	Total Days spent :	75

Cause List for Mediation Centre

Date : 02/06/2025

Case No.:	2113/22	Case Id:	2504M03395	Referring Judge :	Ms. Pooja Suhag, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
HOSHIYAR SINGH		Vs.		M/S SHUBHANGI SAREES COLLECTION		
Total Days spent :						40
Case No.:	1462/24	Case Id:	2505M04681	Referring Judge :	Sh. Rishabh Tanwar, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
MAX STAR APPLIANCE LTD		Vs.		SANJEEV TYAGI		
Total Days spent :						5
Total :	11					

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